

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 204 OF 2017

Dated: 21st September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s Essar Power (MP) Ltd.
Vs.**

.... Appellant(s)

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Mazag Andrabi
Mr. Varun Kapur

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal for R-1

Mr. Nitin Gaur
Ms. Anuradha Mishra for R-2

ORDER

Admit. Ms. Mandakini Ghosh appears on behalf of Respondent No.1 and Mr. Nitin Gaur appears on behalf of Respondent No.2 and they seek four weeks time to file reply. They may file the same on or before 23.10.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **23.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt